

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 227/TT/2013

Subject : Determination of revised transmission tariff for Barh-Balia 400 kV D/C (quad) line alongwith associated bays at Balia Sub-station after approval of revised cost estimate under transmission system associated with Barh Generation project (3X660 MW) in Eastern Region from DOCO (1.7.2010) to 31.3.2014.

Date of Hearing : 20.3.2014

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri M.Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : PGCIL

Respondents: : UPPCL and 16 others

Parties present : Shri M.G. Rama chandran, Advocate, PGCIL,
Ms. Anushree Bandhan, Advocate, PGCIL
Ms. Swagatika Sahoo, Advocate, PGCIL
Shri S.S. Raju, PGCIL,
Mrs. Sangeeta Edwards, PGCIL,
Mrs. Seema Gupta, PGCIL
Shri U.K. Tyagi, PGCIL
Shri M.M. Mondal, PGCIL
Shri R.P. Padhi, PGCIL
Shri M.M. Patnaik,PGCIL
Shri Pradeep Mishra, Advocate, PSPCL
Shri Padamjit Singh, PSPCL
Shri T.P.S. Bawa, PSPCL
Shri R.B.Sharma, Advocate, BRPL
Ms. Megha Bajpayi, BRPL

Record of Proceedings

The learned counsel for the petitioner requested to adjourn the matter for two weeks. The learned counsel of respondent did not have any objection for adjourning the matter.



2. The Commission directed to post the petition for hearing on 22.4.2014.

By order of the Commission

-Sd-
(T. Rout)
Chief Legal

